

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.144 of 2013

Dated : 21st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. M.P Biomass Energy Appellant(s)
Developers Association

Versus

M/s. Madhya Pradesh Electricity Respondent(s)
Regulatory Commission & Anr.

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. C.K.Rai for R-1
Mr. Manoj Dubay for R-2

ORDER

Written Submissions have been filed by the Commission today after serving copy on the other side.

Post the matter for hearing on **13.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson